

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-I

Item 48

CA No. 1107/19, 113/2020
In
CP(IB) No. 337/Chd/Hry/2018
(Admitted)

Under Section 9, 60(5), 66, 33(1)(b),
43 & 44 IBC 2016

In the matter of:-

Suresh Kumar Rakesh Kumar

...Petitioner/ Operational Creditor

Vs.

Nav Jyoti Agro foods Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence,
adjourned to 07.12.2023.

-sd-
Court Officer

November 08, 2023
SM